

- (5) उर्वरकों तथा अन्य कृषि आदानों की खरीद के लिए किसानों को ऋण देने की व्यवस्था की जा रही है।

जहाँ तक कीटनाशी औषधियों का संबंध है, राज्य सरकारों तथा संस्थागत एजेंसियों ने अनेक डिपो खोले हैं और उनके पास देश में लगभग 52,000 वितरण केन्द्रों का एक विस्तृत जाल है। भारत सरकार भी एक योजना कार्यान्वित कर रही है, जिसके अन्तर्गत उत्पादन तथा कुछ महत्वपूर्ण कीटनाशी औषधियों (विशुद्ध सामग्री) के आयात का 50 प्रतिशत सीधे राज्य सरकारों को विनिर्माण एवं किसानों को सप्लाई करने के प्रयोजन के लिए अलॉट किया जाता है। कुछ महत्वपूर्ण वाणिज्यिक फसलों के मामले में कीटनाशी औषधियों के सतही/हवाई छिड़काव के लिए राज-सहायता दी जा रही है।

**Books of 20 Point and 5 Point Programme Prescribed as Text Books**

3139. SHRI ANANT DAVE: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) the number and names of books on 20 point programme of the former Prime Minister Indira Gandhi and 5 point programme of Sanjay Gandhi prescribed as text or reference books in various schools and colleges of the country; and

(b) the facts thereabout and the reaction of Government in this respect?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER):

(a) According to information available with the Ministry of Education and SW, a book on 20 Point Economic Programme and the 5 Point Programme entitled "Pragati Ke Path Par" was published and prescribed by the Delhi Administration in December 1976 as a

supplementary text book for Classes 9 and 10 for schools in Delhi.

(b) Originally, instructions were issued by the Delhi Administration that question(s) carrying 5 marks should be set from this book. But the instructions were subsequently withdrawn by the Delhi Administration on 24th March, 1977.

**Complaint against the Gujranwala House Building Cooperative Society, Delhi**

3140. SHRI RAM KANWAR BERWA: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether any complaint has been received by the Registrar of Co-operative Societies, Delhi that the Gujranwala House Building Co-operative Society, Delhi is making alterations and additions in the List of names of the left out members of the Society who are yet to be allotted plots and for whom additional land has been allotted to the Society by Government; and

(b) if so, the nature of the complaint and measures being taken or proposed to be taken to safeguard the interest of the left out members who are waiting for allotment of plots for the last 18 years and so?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir.

(b) The Delhi Administration has made an enquiry. Appropriate action will be taken according to law.

**भारतीय वन्य जीव परिषद्**

3141. श्री सुरेन्द्र विक्रम : क्या कृषि और सिंचाई मन्त्री यह बताने की कृपा करेंगे कि :